

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.450/98

Tuesday this the 24th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR.S.K. GHOSAL,ADMINISTRATIVE MEMBER

Maju M.G.  
Mareth House,  
Kanjiramattom PO,  
Ernakulam District  
Pin: 682 315.

...Applicant

(By Advocate Mr. A.C. Devy)

Vs.

1. The Sub Divisional Inspector,  
of Post Offices,  
Tripunithura Sub Division,  
Tripunithura.
2. The Post Master General,  
Central Region, Cochin.

...Respondents

(By Advocate Mr. James Kurien)

The application having been heard on 23.4.98, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Delivery Agent, Ambalamugal Post Office and Varikoly Branch Post Office. He seeks for a declaration that he is entitled to be considered for appointment to the posts in question alongwith the candidates sponsored by the Employment Exchange. He submits that he has filed two representations (A4 and A5) dated 26.12.97.

2. When the application came up for hearing, learned counsel Shri James Kurien, appearing for the respondents states that in view of the ruling of the Hon'ble Supreme

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Court of India in Excise Sudpt. Malkapatnama, Krishna Dist.

A.P. Vs. K.B.N. Visweswara Rao and others 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also for selection and appointment to the posts in question, whenever a selection is made.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant as valid for selection and appointment and to consider him in the selection, if any made to the posts of Extra Departmental Delivery Agent, Ambalamugal and Varikoli Branch Post Office, though his name may not be sponsored by the Employment Exchange.

4. No order as to costs.

~~S.K. GHOSAL  
ADMINISTRATIVE MEMBER~~

  
A.V. HARIDASAN  
VICE CHAIRMAN

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LIST OF ANNEXURES

1. Annexure A4: Application dated 26.12.1997 by the applicant to the first respondent.
2. Annexure A5: Application dated 26.12.1997 by the applicant to the first respondent.

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